



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या- 1194479 /C-4/NGT-150/2023

दिनांक- 25/5/2023

To,

The Registrar,  
Hon'ble National Green Tribunal,  
Copernicus Marg, New Delhi.

Sub: Response on behalf of Uttar Pradesh Pollution Control Board in Compliance to order dated 28.02.2023 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 510/2022 Ramnaresh Vs State of U.P. & Ors.

Sir,

In Compliance to order dated 28.02.2023 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 510/2022 Ramnaresh Vs State of U.P. & Ors, the response on behalf of U.P. Pollution Control Board is enclosed herewith.

It is requested that the said response may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above

Your's Sincerely,

(Pradeep Sharma)

Chief Environmental Officer, Circle-4

**Response on behalf of Uttar Pradesh Pollution Control Board in Compliance to order dated 28.02.2023 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 510/2022 Ramnaresh Vs State of U.P. & Ors.**

That in the captioned matter Hon'ble National Green Tribunal, New Delhi has passed directions vide its order dated 28.02.2023. The operative part of the direction is as follows:-

".....4. In view of the averments in the application and observations in the report of the Joint Committee, we consider it appropriate to have response of (1) the State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) Executive Officer, Nagar Palika Parishad, Tundla (3) State PCB and (4) District Magistrate, Tundla who stand impleaded as respondents no. 1 to 4. The Registry is directed to prepare and attach memo of parties to the application.

5. Respondent no. 3 is already appearing before this Tribunal through counsel. Notices alongwith the copies of the application and report of the Joint Committee be issued to respondents no. 1, 2 and 4 requiring them to file their reply/response.

6. Reply/response by the respondents no 1, 2 and 4 be filed within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

7. List for further consideration on 29.05.2023."

The grievance in the application is regarding discharge of untreated sewage in Pameri drain which is adding to pollution of River Yamuna. The Hon'ble National Green Tribunal, New Delhi Vide order dated 30.08.2022 has constituted a Joint Committee comprising representative of State PCB and District Magistrate Firozabad with the direction to submit the factual and action taken report. The Joint Committee visited the site and submitted the report to the Hon'ble National Green Tribunal, New Delhi vide letter dated 19.01.2023. The copy of the Joint Committee report as submitted in the Hon'ble NGT is enclosed as **Annexure-I**

2. As per the report of Nagar Palika, Tundla, they have constructed permanent roof top slab over the Pameri drain and Toilets has been constructed over it for which septic tank & soak pit provided. During inspection by the committee it was noticed that the domestic sewage is discharged in Pameri drain, which travels around 12 kms. & on the way of sewage mixed waste water of the drain is used by local farmers for irrigation purpose.

The drain passes through Village-Chulawali, Nagla Teja, Nagla Gadhya (Rasulabad) & Nagla Chhar at approx 7 kms having Lat. 27.156423<sup>0</sup> & Long. 78.241558<sup>0</sup>. The drain ends near Village Nagla Chhar. The drain water is temporarily stopped by local farmers. After that there is no waste water/sewage was flowing in the drain and the drain was found in dry condition (Photograph of the drain is attached in the Joint Committee report as Annexure-C). Hence at present there is no direct discharge in River Yamuna. Only during rainy season it may meets River Yamuna. No other encroachment was found over the drain other than toilets during the inspection.

The effluent samples were also collected during inspection of the Joint Committee and analysis reports were submitted by the Joint Committee as Annexure-D in its report.

3. The Executive Officer, Nagar Palika Parishad, Tundla and Irrigation Department, Hathras jointly demolished the illegal Sauchalaya through JCB machine on dt. 17.01.2023 and removed the whole civil structure from Pameri drain and as per the Joint Committee report there is no sewage discharge from illegal Sauchalaya into Pameri drain. The compliance report was submitted by Executive Engineer, Irrigation Department, Hathras vide his letter dt. 18.01.2023 with the Joint Committee report.
4. It is also submitted that in the Joint Committee Report records in Para- 4 that there is no direct discharge of water from the Pameri drain into the River Yamuna and that the same may only occur during the monsoon season if the water from the drain meets the River Yamuna on account of rains.
5. It is submitted, in view of the above facts and developments that the sole structure through which sewage waste water was discharged into the Pameri drain was the toilet constructed over the drain in Tundla and it has been entirely demolished as verified by the Joint Committee in its report. That now the water in the Pameri drain is no longer contaminated by sewage waste. Further, there is no direct flow of water into the River Yamuna from the Pameri drain or from the pond in which the Pameri drain meets.

This response on behalf of U.P. Pollution Control Board is being placed for consideration of this Hon'ble Tribunal.

  
A.K. Singh  
RSE

  
25/5/23  
A.K. Anand  
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Regional Office, Uttar Pradesh Pollution Control Board, Firozabad

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संदर्भ संख्या:- 530 / 510-198 / 2023

दिनांक:- 19 / 01 / 2023

To,  
The Registrar,  
National Green Tribunal,  
Principal Bench,  
New Delhi.  
E-mail : judicial-ngt@gov.in

Sub.: Joint Committee Report in compliance of the orders dated 30.08.2022 and 20.12.2022 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 510/2022, Ramnaresh Versus State of UP & ors.

Sir,

That in compliance of the orders dated 30.08.2022 and 20.12.2022 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 510/2022, Ramnaresh Versus State of UP & ors., the Report of the Joint Committee is annexed herewith and forwarded to you with the request that the same may place before the Hon'ble Tribunal for perusal.

Therefore, the Report of the Joint Committee is attached herewith for kind perusal and consideration of the Hon'ble Tribunal.

Yours Sincerely,

*WSE*  
19/01/23  
(V. K. Dubey)  
Regional Officer  
UPPCB, Firozabad

Copy to:

1. Member Secretary, U. P. Pollution Control Board, Lucknow for information.
2. Shri Arvind Kumar, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
3. Chief Environmental Officer, Circle-4, U. P. Pollution Control Board, Lucknow for information.
4. Law Officer-I, U. P. Pollution Control Board, Lucknow for information.

(V. K. Dubey)

**REPORT  
PLACED BEFORE HON'BLE NATIONAL GREEN TRIBUNAL  
(NGT), NEW DELHI  
O.A. No. 510 of 2022**

**IN THE MATTER OF**

**RAMNARESH** **APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH AND OTHERS** **RESPONDENT**

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2.	ANNEXURE-A: HON'BLE NGT ORDER DATED:30.08.2022	

**Report**

**In compliance of**  
**Hon'ble NGT, Principal Bench, New Delhi's order dated 30.08.2022**  
**In the matter of Original Application No.510/2022**  
**(Ramnaresh Versus State of Uttar Pradesh and others)**

**Joint Committee as per order**  
UPPCB & District Magistrate, Firozabad, U.P.  
(Additional Committee members, S.D.M., Tundla,  
Ex-En Irrigation Department, Hathras,  
E.O. Nagar Palika, Tundla)

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### 1.0. Background

In compliance of the Hon'ble NGT order dated 30.08.2022 in the matter of O.A. No. 510 of 2022 Ramnaresh Versus State of Uttar Pradesh and others regarding verification of factual position of complaint about discharge of untreated sewage in Pameri drain which is adding to pollution of River Yamuna. The relevant part of the order is as follow:

*".....Accordingly, we constitute a joint committee comprising representative of State PCB and District Magistrate, Firozabad and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position, take appropriate remedial action by following due process of law and submit its Factual and Action Taken Report within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) The State PCB will be the nodal agency for coordination and compliance."*

In compliance to said order, following committee was constituted.

#### Nominated Members

1. Sh. Satyendra Kumar, SDM, Tundla
2. Sh. Baljeet Singh, Executive Engineer, Irrigation deptt., Hathras.
3. Sh. Surendra Pratap, Executive Officer, Nagar Palika Parishad, Tundla.
4. Sh. V.K. Dubey, Regional Officer, U.P.P.C.B., Firozabad .

### 2.0. Inspection and Monitoring of Joint Committee:

Committee carried out the inspection of the Pameri Drain on dt. 09.01.2023. During the inspection S.D.M., Tundla & representative of Pameri Drain (Ex-En irrigation department, Hathras and Executive officer, Nagar Palika Parishad, Tundla.) were present. The applicant was informed through telephonically and text by UPPCB to associate with joint inspection committee but applicant did not associate with the joint committee. Pameri Drain salient observation and recommendations of inspection team are given below.

### 3.0. Introduction:

Complainant stated in his complain that Discharge of untreated sewage in Pameri drain which is adding to pollution of River Yamuna. To verify the factual status, The Inspection of Pameri drain was carried out on 09.01.2023. Toilets have been constructed over the drain in the mid of Tundla town. The mix sewage Waste water from the toilet/Sauchalaya was going into the drain. As per the irrigation department's letter dt. 01.03.2017, they had given conditional NOC letter only for the constructions of drain (Annexure-A).

Executive Officer, Nagar Palika Parishad, Tundla has also reported to Additional District Magistrate (F/R), Firozabad vide letter dt. 20.12.2022. That they have constructed Sauchalaya over the drain (Annexure-B).

### 4.0. Inspection of Pameri Drain:

District Magistrate, Firozabad has constituted the inspection team of S.D.M., Tundla, Ex. Engineer, Irrigation deptt., Hathras, E.O. Tundla & R.O., UPPCB, Firozabad. Regarding complaint inspection the committee/representative visited the Pamari drain start point at Village-Pamari, Tehsil-Tundla, District-Firozabad and sample collection were carried out on dt. 09.01.23 of Pamari Village/Pamari drain having Lat. – 27.265867<sup>0</sup>, Long. – 78.23402<sup>0</sup>.

Pamari drain which starts from Villgae- Pamari and meets a big pond near Village-Mohammadabad (Tundla) having area of around 2.0 Hectare as per Nagar Palika discussion. A culvert under passing National Highway which carries ponds water & rain water including the discharge of Mohammadabad village but presently no flow was noticed during inspection.

As per the report of Nagar Palika, Tundla. They have constructed permanent roof top slab over the Pamari drain and Toilets has been constructed over it for which septic tank & soak pit provided. During inspection it is noticed that the domestic sewage is discharged in Pamari drain. Which travels around 12 kms. & on the way of Sewage mixed waste water of the drain is used by local farmers for Irrigation purpose by providing Diesel Engine also as per their requirements. The drain passes through Village-Chulawali, Nagla Teja, Nagla Gadhiya (Rasulabad) & Nagla Chhar at approx 7 Kms having Lat. 27.156423<sup>0</sup> & Long. 78.241558<sup>0</sup>. The drain ends nearby Village Nagla Chhar. The whole drain water is temporarily stopped by local farmers. After that there is no waste water/ sewage was flowing in the drain and the drain found in dry condition (**Photograph of the drain is attached as Annexure-C**). Hence at present there is no direct discharge in River Yamuna. Only during rainy season it may be meets River Yamuna. No other encroachment were found over the drain other than toilets during the inspection. Effluent samples was collected during inspection from the following sampling points.

**5.0. Detail of Sampling points are given below.**

S.No.	Date of Sample Collection	Sampling Points	Lat. & Long.
1	09.01.2023	Pamari (Panwari) Village (Drain) (Starting Point)	Lat. – 27.265867 <sup>0</sup> Long. – 78.23402 <sup>0</sup>
2	09.01.2023	Mohammadabad Village at Tundla, Pamari (Panwari) drain before meeting the big pond	Lat. – 27.232182 <sup>0</sup> Long. – 78.236272 <sup>0</sup>
3	09.01.2023	Mohammadabad Village pond after meeting Pamari (Panwari) drain	Lat. – 27.231778 <sup>0</sup> Long. – 78.236378 <sup>0</sup>

4	09.01.2023	Christ the king inter college, Mohammadabad, Tundla Road populated area Tundla.	Lat. – 27.228212 <sup>0</sup> Long. – 78.237052 <sup>0</sup>
5	09.01.2023	Kothi No. 1, Tundla (R.P.F. Barack) after illegal Shauchalaya (Before meeting River Yamuna)	Lat. – 27.209576 <sup>0</sup> Long. – 78.24508 <sup>0</sup>

The effluents sample deposited to the Regional Office Laboratory, UPPCB, Agra for Analysis purposes. As per the sample Analysis report received from R.O., UPPCB, Agra Office. The quality of mixed Domestic effluents is not meeting the standards (Annexure-D).

**6.0. Details of Analysis report are given below.**

S.No.	Sampling Points	Parameter as per water testing report	Standard
1	Pamari (Panwari) Village (Drain)	P <sup>H</sup> - 7.9, TSS-687 mg/l, B.O.D.-194 mg/l, COD- 416 mg/l, TDS- 1718 mg/l	P <sup>H</sup> - 5.5 to 9.0 TSS - 100 mg/ltr BOD - 30 mg/ltr COD - 250 mg/ltr TDS- No Standard
2	Mohammadabad Village at Tundla, Pamari (Panwari) drain before meeting the pond -1	P <sup>H</sup> - 8.1, TSS-109 mg/l, B.O.D.-28 mg/l, COD- 104 mg/l, TDS- 537 mg/l	
3	Mohammadabad Village pond-2 after meeting Pamari (Panwari) drain	P <sup>H</sup> - 7.7, TSS-164 mg/l, B.O.D.-58 mg/l, COD- 168 mg/l, TDS- 1511 mg/l	

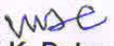
4	Christ the king inter college, Mohamadabad, Tundla Road populated area Tundla.	P <sup>H</sup> - 8.4, TSS-235 mg/l, B.O.D.-116 mg/l, COD- 384 mg/l, TDS- 2216 mg/l	
5	Kothi No. 1, Tundla (R.P.F. Barack) after illegal Shauchalaya	P <sup>H</sup> - 8.1, TSS-128 mg/l, B.O.D.-114 mg/l, COD- 368 mg/l, TDS- 1841 mg/l	

#### 7.0. Action Taken Report (ATR)

1. Asstt. Engineer (III), Irrigation deptt., Hathras has given letter Dt. 13.01.2023 to Executive Officer, Nagar Palika Parishad, Tundla that illegal Sauchalaya constructed over the Pamari drain should be removed within 03 days ( Letter Copy enclosed).
2. A notice has been issued to Executive Officer, Tundla dt. 10.01.13 regarding sewage discharge in Pamari drain by U.P.P.C.B. (S.P.C.B.) (Copy enclosed).
3. Executive Officer, Nagar Palika Parishad, Tundla and Irrigation deptt., Hathras jointly demolished the illegal Sauchalaya through JCB machine on dt. 17.01.2023 & damaged the whole civil structure form Pamari drain and now sewage discharge in Pamari drain is stopped which was going through Sauchalaya. Compliance report of Executive Engineer, Irrigation deptt., Hathras in this regard dt. 18.01.2023 submitted.

  
(Surendra Pratap)  
Executive Officer  
Nagar Palika,  
Tundla

  
(Baljeet Singh)  
Executive Engineer  
Irrigation Deptt.  
Hathras

  
(V.K. Dubey)  
Regional Officer  
U.P.P.C.B.  
Firozabad

  
(Shalendra Singh)  
Sub.Divisional Magistrate  
Tundla

  
(Ravi Ranjan)  
District Magistrate

सिवाई खण्ड हाथरस

पत्रिक सं-35 / सिखा / अनुमति / दिनांक-03.03.2017  
 विषय भरी (पवाडी) नाले के प्रस्ताव कराने की अनुमति के सम्बन्ध में।  
 संस्था आपका पत्रांक-902 / नोपा1090 दुण्डला / दिनांक-21.01.2016

अधिसूची अधिकारी नगर पालिका परिषद दुण्डला, जनपद मिर्जापुर।

उपरोक्त विषयक आपके सं-35 पत्र के माध्यम दुण्डला, सिखा भरी (पवाडी) नाले को प्रस्ताव कराने हेतु अनुमति मंगी गयी है तथा अनुमति को इस मार्गदर्शक स्तर से निर्गत न करने हेतु आपको पत्र लिखा गया था तथा स्पष्ट किया गया था कि स्वतः कार्य सिमागीय नाले के अनुसार सिवाई विभाग द्वारा ही पूर्ण करवाया जायेगा।

इस सम्बन्ध में मुख्य अभियन्ता (नगर) सिवाई विभाग तम्र 03 मेरठ के पत्र संख्या नि 0 226 / मुआं / मथुरा मण्डल / दिनांक-15.02.2017 एवं अधीक्षण अभियन्ता सिवाई कार्य मण्डल मथुरा के पत्र संख्या-901 / सिक्का न / एनओसी / दिनांक-20.02.17 के अनुसार दिये गये निर्देशों के क्रम में निम्न प्रतिबंधों के अनुसार नाले पर कार्य कराने की अनुमति निर्गत की जाती है कि-

- 1-वर्धित नाले को प्रस्ताव कराने के उपरान्त स्वतः नाले पर भविष्य में आपका कोई आधिपत्य नहीं रहेगा तथा उक्त नाले पर आपके द्वारा अभियन्ता वार ही कार्य कराया जाना मान्य होगा। प्रयोग स्वतः नगर क्षेत्र सिवाई विभाग के अन्तर्गत आता है।
- 2-नाले पर आपके द्वारा कवाये जाने वाले निर्माण कार्य नाले के एल सैक्शन में निहित मानकों (विथ स्टेपिल, वैड विथ, वैड स्लांग, साइड स्लोप एवं फॉल इत्यादि) के अनुसार पूर्ण कराया जाये, यदि एल सैक्शन में निहित मानकों के अनुसार कार्य कराया जाना नहीं पाया जाता है तो निर्माण कार्य में तुरन्त रुक कर दिया जायेगा तथा आपके विरुद्ध आवश्यक विधिक कार्यवाही की जायेगी तथा नाले के अन्दरिन में याहसे अनुमान में हुयी क्षति की दायरशि धरति पूर्ति का ऑकलन कर आपके विभाग से कराया गी जायेगी।
- 3-नाले पर कार्य कराने समय नाले के अभिलेखीय अनुमान को बचाये रखने हेतु आवश्यक मिट्टी बाहर से ही लीड की जायेगी नाले की पट्टी इत्यादि से नहीं ली जायेगी।
- 4-नाले से निकाली गयी स्लस इत्यादि चर्ट गेटेरियल को नाले की पट्टी से कार्य कराने समय ही डिस्पोजल करना होगा।
- 5-निर्माण हेतु साया तथा गेटेरियल इत्यादि के अनावश्यक खर्च से ऐसे खर्च पर नाले पर काम कराने वाले जिम्मेदार रास्ता अवस्तु है।
- 6-नगर की अनुमति अनुसार निर्मित साया के अन्तर्गत ही कराया जाये जिससे अनावश्यक अतिरिक्त खर्च न हो सके।
- 7-कार्य कराने में उपयुक्त ग्रेस गेटेरियल या अन्य गेटेरियल इत्यादि साइड से तुरन्त कराया जाये।

उपरोक्त प्रतिबन्धों के अनुसार कार्य न कराने की दशा में विभाग द्वारा प्रदान की गयी अनुमति स्वतः निरस्त मानी जायेगी तथा संस्थाधि के खिलाफ विभागानुसार विभागीय कार्यवाही अमल में लायी जायेगी।

उपरोक्तानुसार कार्य कराने हेतु प्रदान की जा रही अनुमति मात्र इसी बार के लिये प्रदान की जा रही है कार्य कराने के उपरान्त उक्त नाले पर भविष्य में आपके विभाग का कोई आधिपत्य नहीं रहेगा अर्थात् भविष्य में उक्त नाले पर आपके विभाग द्वारा कोई कार्य नहीं कराया जायेगा।

अधिसूचना अधिसूचना  
सिंचाई खण्ड हथरस

पत्रांक: / तदिनांक- 03.2016

प्रतिलिपि निम्न लिखित को सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित है।

- 1- मुख्य अधिसूचना संग्रह सिंचाई एवं जल संधारण विभाग लो प्रो. मेरठ को उनके पत्र संख्या- नि० 226/मुअग/ गंधुस. मण्डल दिनांक-15.02.2017 के क्रम में सूचनाएं प्रेषित।
- 2- अधीक्षण अधिसूचना सिंचाई कार्य मण्डल मथुरा उनके पत्र संख्या-901/सिंचागन/इन्ओसी /दिनांक-20.02.17 के।
- 3- जिलाधिकारी जनपद फिरोजाबाद।
- 4- सहायक अधिसूचना तृतीय, संस्थानित अवर अधिसूचना एवं जिलेदार तृतीय सिंचाई खण्ड हथरस को इस निर्देश के साथ प्रेषित है कि उपरोक्तानुसार कार्य की मॉनीटरिंग करे तथा उपरोक्त प्रतिबन्धों के साथ कार्य न कराने जाने की स्थिति में कार्य को बन्द करवाकर विभागीय कार्यवाही कराना सुनिश्चित करे तथा आवश्यकताओं को भी अवगत कराये।

अधिसूचना अधिसूचना  
सिंचाई खण्ड हथरस

ANNEX-13

प्रेषक,

अधिशाली अधिकारी  
नगर पालिका परिषद टूण्डला  
जनपद-फिरोजाबाद।

सेवा में,

अपर जिलाधिकारी (वि०/रा०)  
फिरोजाबाद।

पत्रांक 1243 /न०पा०प०टूण्डला/2022-23

दिनांक- 20.12.2022

विषय- सिंचाई विभाग के ड्रेन के ऊपर शौचालय एवं गन्दे पानी को बिना सीवरेज ट्रीटमेन्ट प्लान्ट के पमारी ड्रेन में डालने के सम्बन्ध में शिकायती प्रार्थना पत्र।

महोदय,

उपर्युक्त विषयक शिकायतकर्ता श्री रामनरेश .पुत्र स्व० श्री सन्तवीर निवासी- आनन्द नगर, टूण्डला जिला-फिरोजाबाद के द्वारा सिंचाई विभाग के ड्रेन के ऊपर पालिका द्वारा निर्मित शौचालय के गन्दे पानी को बिना सीवरेज ट्रीटमेन्ट प्लान्ट के पमारी ड्रेन में डाल दिये के सम्बन्ध में शिकायती की गयी है।

उपर्युक्त के क्रम में सादर अवगत कराना है कि नगर पालिका परिषद टूण्डला द्वारा भर्रा नाले पर बनाये गये पिंक शौचालय का सेप्टिक टैंक (सीवरेज टैंक) अलग बना हुआ है। एवं उक्त शौचालय के गन्दे पानी हेतु शोकपिट बना हुआ है। नगर टूण्डला से भर्रा नाले द्वारा पानी यमुना जी तक पहुँचने की लम्बाई लगभग 15 किलोमीटर है। इसलिए वर्षा ऋतु का पानी ही यमुना नदी तक पहुँचता है। शेष समय के पानी का किसानों द्वारा सिंचाई के रूप में सदुपयोग किया जाता है।

अतः आख्या आपकी सेवा में सादर प्रस्तुत है।

संलग्नक- स्थलीय फोटो।

अधिशाली अधिकारी  
नगर पालिका परिषद टूण्डला।





GPS Map Cam



Rasulabad, Uttar Pradesh, India

564R+R5R, Rasulabad, Uttar Pradesh 283204, India

Lat 27.156412°

Long 78.241547°

12/01/23 04:24 PM GMT +05:30

ANNEX-C DRY DRAIN



GPS Map Camera



Guarinagla Singhi, Uttar Pradesh, India  
Unnamed Road, Guarinagla Singhi, Uttar Pradesh  
283204, India  
Lat 27.118386°  
Long 78.238967°  
10/01/23 04:21 PM GMT +05:30

ANNEX-C  
-DRY DRAIN



GPS Map Camera



Google

**Rasulabad, Uttar Pradesh, India**

564R+R5R, Rasulabad, Uttar Pradesh 283204, India

Lat 27.156327°

Long 78.24157°

12/01/23 04:21 PM GMT +05:30

ANNEX-C: DRY DRAIN

ANNEX - D



REGIONAL OFFICE  
U.P. POLLUTION CONTROL BOARD  
H. No. 14, SECTOR-3B, AWAS VIKAS SIKANDRA YOJANA, BODLA, AGRA-282007

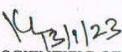
ANALYSIS REPORT OF DRAIN / POND WATER SAMPLES SUBMITTED BY REGIONAL OFFICE FIROZABAD IN THE MONTH OF - JANUARY 2023

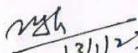
S.No	Name of Drain	Date of Sample collection	Sample Collected By	Colour	Odour	pH	TSS	TDS	BOD	COD
1	Drain Panwari at Village Panwari	09.01.2023	Shri M.M Gautam S.A	Slightly Blackish	Unpleasant	7.9	687	1718	194	416
2	Panwari Drain Village Mohammadabad (Pond-1)	09.01.2023	Shri M.M Gautam S.A	Slightly Yellowish	Unpleasant	8.1	109	537	28	104
3	Pond-2 Village Mohammadabad, Tundla, Firozabad	09.01.2023	Shri M.M Gautam S.A	Slightly Greenish	Unpleasant	7.7	164	1511	58	168
4	Drain Christ The King Inter Collage, Mohammadabad, Firozabad	09.01.2023	Shri M.M Gautam S.A	Greyish	Unpleasant	8.4	235	2216	116	384
5	Drain at Kothi no-1 (RPF Barrack) Tundla, Firozabad	09.01.2023	Shri M.M Gautam S.A	Slightly Yellowish	Unpleasant	8.1	128	1841	114	368

Note- All the parameters are expressed in mg/L except pH and stated otherwise.

Remark- pH, Colour & Odour Parameters analysed and reported by Regional Office, Firozabad.

  
13.1.23  
SCIENTIFIC ASSISTANT

  
13/1/23  
ASST. SCIENTIFIC OFFICER

  
13/1/23  
REGIONAL OFFICER

Letterdt-13.01.23

समयबद्ध / अतिमहत्वपूर्ण

कार्यालय सहायक अभियन्ता तृतीय  
सिंचाई खण्ड, हाथरस

पत्रांक: /सहा0अभि0तृतीय/भरा पमाडी नाला/ दिनांक: /01/2023  
विषय: पमाडी ड्रेन पर किये गये अवैध तरीके से शौचालय का निर्माण एवं उक्त ड्रेन में गंदा पानी डाला जाने के सम्बन्ध में।

संदर्भ: अधिशासी अभियन्ता के पत्रांक 3675/सिखहा/दिनांक: 21/12/2022

अधिशासी अधिकारी, नगर पालिका परिषद टुण्डला, जिला-फिरोजाबाद।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि आपके द्वारा पमाडी ड्रेन के ऊपर अवैध तरीके से शौचालय का निर्माण किया गया है एवं उक्त ड्रेन में गन्दे पानी को बिना सीवेज ट्रीटमेन्ट प्लान्ट के ही डालने का कार्य किया जा रहा है। उक्त अतिक्रमण करने की कोई अनुमति विभाग द्वारा प्रदान नहीं की गयी थी। जिसके कारण आपके विरुद्ध विधिक विभागीय कार्यवाही करते हुये कैंनाल एक्ट-1873 की धाराओं अन्तर्गत नोटिस दिया गया है। साथ ही उक्त प्रकरण मा0 ग्रीन ट्रीबुनल न्यायालय में विचाराधीन है।

अतः आपको सूचित किया जाता है कि उक्त अवैध तरीके से निर्माण किये गये शौचालय/अतिक्रमण को तीन दिवस के अन्दर हटवाना सुनिश्चित करें। अन्यथा सिंचाई विभाग द्वारा उक्त अतिक्रमण को हटा/तोड़ दिया जायेगा एवं अतिक्रमण को हटाने/तोड़ने में हुआ पूर्ण खर्चा आपसे बसूल किया जायेगा। जिसका पूर्ण उत्तरदायित्व आपका होगा।

सहायक अभियन्ता तृतीय  
सिंचाई खण्ड, हाथरस

पत्रांक: 18 /सहा0अभि0तृतीय/ दिनांक: 13 /01/2023

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. जिलाधिकारी महोदय, फिरोजाबाद।
2. अपर जिलाधिकारी (रा0/वि0), फिरोजाबाद।
3. अधिशासी अभियन्ता, सिंचाई खण्ड, हाथरस को उनके पत्रांक 3675/सिखहा/ दिनांक: 21/12/2022 के अनुपालन में।

सहायक अभियन्ता तृतीय  
सिंचाई खण्ड, हाथरस



क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
Regional Office, Uttar Pradesh Pollution Control Board  
भवन स0-3/5 बी, सेक्टर-3, सुहाग नगर, फिरोजाबाद।

दूरभाष नं0 : (05612)230836  
e-mail:- rofirozabad@uppcb.com

Letter of UPPCB

संदर्भ संख्या: 510/सि०-198/2023,

दिनांक 10/01/2023.

सेवा में,

अधिशारी अधिकारी,  
नगर पालिका परिषद,  
टूण्डला, जनपद-फिरोजाबाद।

मा0 एन0जी0टी0 प्रकरण  
महत्वपूर्ण/अतिआवश्यक

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-510/2022 (राम नरेश बनाम स्टेट ऑफ यू0पी0) में पारित आदेश दिनांक 30.08.2022 के अनुपालन के सम्बन्ध में।

सन्दर्भ-पामेरी ड्रेन में टूण्डला टाउनशिप के Untreated मिक्स सीवेज निस्तारण के सम्बन्ध में।

महोदय,

कृपया शिकायतकर्ता श्री रामनरेश, निवासी- आनन्द नगर, टूण्डला, जनपद-फिरोजाबाद द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-510/2022 (राम नरेश बनाम स्टेट ऑफ यू0पी0) में पारित आदेश दिनांक 30.08.2022 का सन्दर्भ ग्रहण करने का कष्ट करें। शिकायतकर्ता द्वारा मा0 राष्ट्रीय हरित अधिकरण के माध्यम से शिकायत की गई है कि आप द्वारा पामेरी ड्रेन के माध्यम से अशुद्धिकृत (Untreated) सीवेज उत्प्रवाह को बिना किसी शुद्धिकरण के सीधे यमुना नदी में निस्तारित किया जा रहा है जिससे यमुना नदी में पर्यावरणीय जल प्रदूषण हो रहा है। तत्क्रम में मा0 राष्ट्रीय हरित अधिकरण के आदेश दिनांक 30.08.2022 के अनुपालन में स्थलीय निरीक्षण, जिलाधिकारी महोदय, फिरोजाबाद द्वारा गठित समिति द्वारा दिनांक 09.01.23 को किया गया तथा पामेरी ड्रेन के निरीक्षण में पाया गया कि आप द्वारा ड्रेन के ऊपर पक्का स्थाई स्लेब डालकर शहर के अन्दर शौचालय का निर्माण किया गया है तथा टूण्डला शहर का सीवेज भी ड्रेन के माध्यम से ही वर्तमान में निस्तारित किया जा रहा है। उक्त मिक्स सीवेज के शुद्धिकरण हेतु आप द्वारा सीवेज ट्रीटमेंट प्लांट (एस0टी0पी0) की स्थापना नहीं की गई है तथा पर्यावरण को क्षति पहुंचाई जा रही है।

तत्क्रम में आपको निर्देशित किया जाता है कि एक माह के अन्दर सीवेज ट्रीटमेंट प्लांट स्थापना के सम्बन्ध में प्रस्ताव, डिजाइन डिटेल्स तथा "समयबद्ध कार्यक्रम" इस कार्यालय में प्रस्तुत करना सुनिश्चित करें एवं तात्कालिक रूप से अविलम्ब ड्रेन को वायो रिमेडियेशन के माध्यम से शुद्धिकृत किया जाये। अन्यथा की दशा में जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 (यथासंशोधित) के अन्तर्गत विधिक कार्यवाही करते हुये आपके विभाग के ऊपर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति बोर्ड मुख्यालय प्रेषित कर दी जायेगी। जिसका सम्पूर्ण उत्तरादियत्व आपके स्वयं का होगा।

भवदीय

MSE 10/01/23  
(वी0 के0 दे0)

क्षेत्रीय अधिकारी

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. जिलाधिकारी महोदय, फिरोजाबाद को सादर सूचनार्थ।
2. उपजिलाधिकारी महोदय, टूण्डला, फिरोजाबाद को सादर सूचनार्थ।
3. मुख्य पर्यावरण अधिकारी (वृत्त-4), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।
4. विधि अधिकारी-प्रथम, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
5. अधिशारी अभियन्ता, सिंचाई खण्ड, हाथरस को इस अनुरोध के साथ प्रेषित कि अधिशारी अधिकारी, टूण्डला को आपके विभाग द्वारा प्रदान की गई सशर्त अनुमति दिनांक 01.03.2017 के क्रम में आवश्यक कार्यवाही करने का कष्ट करें।

MSE 10/01/23

क्षेत्रीय अधिकारी

Compliance Report  
With Photographs

उत्तर प्रदेश सरकार  
सिंचाई एवं जल संसाधन विभाग

कार्यालय अधिशासी अभियन्ता  
Office of The Executive Engineer  
सिंचाई खण्ड हाथरस  
Irrigation Division, Hathras



नहर पोपिया कोठी, हाथरस  
Nahar Popiya Kothi, Hathras  
Phone No. 05722- 272306  
E-Mail ID- ceidhathras@gmail.com

पत्रांक:- 154 /सिंखहा/ दिनांक:- 18 /01/2023  
विषय:- रामनरेश पुत्र स्व० श्री सन्तवीर, निवासी- आनन्द नगर, दूण्डला द्वारा पमाडी ड्रेन की शिकायत के सम्बन्ध में।

जिलाधिकारी, जनपद- फिरोजाबाद।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि श्री रामनरेश पुत्र स्व० श्री सन्तवीर, निवासी- आनन्द नगर, दूण्डला द्वारा पमाडी ड्रेन की जो शिकायत मा० नेशनल ग्रीन ट्रिब्यूनल को की गयी है, उसके क्रम में दिनांक:- 17.01.2023 को जिलाधिकारी, जनपद- फिरोजाबाद एवं अधिशासी अधिकारी, नगर पालिका दूण्डला, जनपद- फिरोजाबाद के सहयोग से पमाडी ड्रेन पर बने शौचालयों एवं अतिक्रमण को ध्वस्त करा कर उक्त अतिक्रमण हटवा दिया गया है। सूचनार्थ सेवामें प्रेषित है।

*Rice*  
o/ अधिशासी अभियन्ता  
/c/ सिंचाई खण्ड हाथरस

पत्रांक: 154 /सिंखहा/ तददिनांक: 18 /01/2023

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड, सुहाग नगर, फिरोजाबाद।
2. अधिशासी अधिकारी, नगर पालिका दूण्डला, जनपद- फिरोजाबाद।

*Rice*  
o/ अधिशासी अभियन्ता  
/c/ सिंचाई खण्ड हाथरस

उत्तराखण्ड प्रकाशन विशेष - 18.01.2023

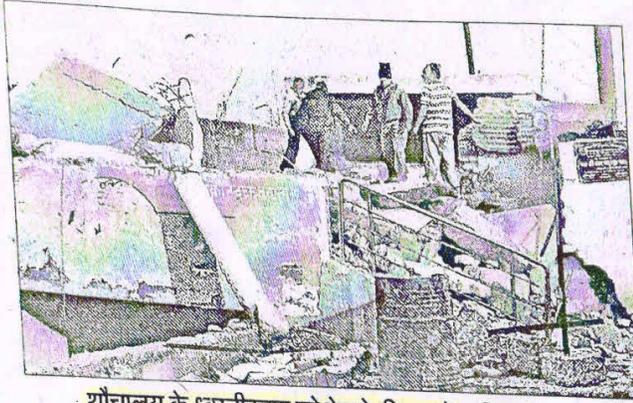
# नाले पर बने पिंक शौचालय को ढहाया

## एनजीटी में हुई शिकायत पर हुई कार्रवाई, चार साल पहले पालिका ने बनाया था

संवाद न्यूज एजेंसी

टूंडला। नगर पालिका द्वारा स्टेशन रोड स्थित भर्रा नाला पर बनवाए गए पिंक शौचालय को जिलाधिकारी रवि रंजन के आदेश पर क्षेत्रीय प्रदूषण नियंत्रण विभाग ने ध्वस्त करा दिया। यह कार्रवाई नाले के ऊपर बनाए गए शौचालय की एनजीटी में शिकायत के बाद हुई।

नगर पालिका प्रशासन द्वारा करीब चार वर्ष पूर्व स्वच्छ भारत मिशन योजना के तहत भर्रा नाला के ऊपर पिंक शौचालय का निर्माण कार्य कराया गया था। इस शौचालय में टूंडली व गिहार बस्ती की महिलाएं शौच के लिए जाती थीं। शौचालय को नाले के ऊपर बनाए जाने एवं नाले में गंदगी जाने और



शौचालय के ध्वस्तीकरण को देखते विभाग के अधिकारी। संवाद

यह गंदगी यमुना तक जाने की शिकायत रामनरेश नामक व्यक्ति ने एनजीटी नई दिल्ली में शिकायत की थी। एनजीटी (राष्ट्रीय हरित अधिकरण) ने डीएम व क्षेत्रीय प्रदूषण नियंत्रण बोर्ड से जांच रिपोर्ट

मांगी थी। नौ जनवरी को एसडीएम सत्येंद्र सिंह, ईओ सुरेंद्र प्रताप, पर्यावरण क्षेत्रीय अधिकारी वीके दुबे व सिंचाई विभाग ने अपनी रिपोर्ट भेजी थी। रिपोर्ट के आधार पर डीएम रवि रंजन मंगलवार सायं



डीएम के आदेश पर अतिक्रमण को हटा दिया गया है। यमुना में नाले का गंदा पानी नहीं जा रहा। आगे नाले की पानी का प्रयोग किसान सिंचाई में प्रयोग कर रहे हैं।

- वीके दुबे, क्षेत्रीय अधिकारी क्षेत्रीय प्रदूषण नियंत्रण विभाग

पर्यावरण अधिकारी दीपक कुमार और नगर पालिका टीम जेसीबी लेकर पहुंची।

टीम ने पिंक शौचालय को ध्वस्त करा दिया। शौचालय में रह रही महिला कुसमा देवी ने बताया कि वह जब से शौचालय बना है तभी से यहां रहकर साफ सफाई करते हुए रह रही थी। टीम ने उसके सामान को बाहर फेंकते हुए जेसीबी लगाकर शौचालय को ध्वस्त करा दिया।





